

- (2) S.O. 1268 (E), dated the 19th May, 2009, regarding re-constitution of the National Coastal Zone Management Authority.
- (3) S.O. 1675 (E), dated the 9th July, 2009, regarding constitution of the Gujarat Coastal Zone Management Authority.
- (4) S.O. 1676 (E), dated the 9th July, 2009, regarding constitution of the Andhra Pradesh Coastal Zone Management Authority.

[Placed in Library. For (1) to (4) See No.L.T. 563/15/09]

- II. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 39 of the Water (Prevention and Control of Pollution) Act, 1974:
  - (a) Annual Report of the Central Pollution Control Board (CPCB), Delhi, for the year 2007-08.
  - (b) Review by Government on the working of the above Board.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No.L.T. 676/15/09]

- III. A copy (in English and Hindi) of the Outcome Budget for the year 2009-10 in respect of the Ministry of Environment and Forests.

[Placed in Library. See No.L.T. 561/15/09]

#### **MOU (2009-10) between Government of India and GAIL**

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI JITIN PRASADA): Sir, I lay on the Table, a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Gas Authority of India Limited (GAIL) for the year 2009-10.

[Placed in Library. See No.L.T. 582/15/09]

#### **I. Notification of Ministry of Power.**

#### **II. Report and Accounts (2007-08) of BEE, New Delhi and related papers.**

THE MINISTER OF STATE IN THE MINISTRY OF POWER (SHRI BHARATSINH SOLANKI): Sir, I lay on the Table

- I. A copy (in English and Hindi) of the Ministry of Power Notification No. L-7/165(180)/2008-CERC, dated the 2nd June, 2009, publishing the Central Electricity Regulatory Commission (Procedure, Terms and Conditions for grant of transmission licence and other related matters) Regulations, 2009, under Section 179 of the Electricity Act, 2003.

[Placed in Library. See No.L.T. 689/15/09]

II. A copy each (in English and Hindi) of the following papers:—

- (a) Annual Report and Accounts of the Bureau of Energy Efficiency (BEE), New Delhi, for the year 2007-08, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Bureau.
- (c) Statement giving reasons for the delay in laying the papers mentioned at (a) above.

[Placed in Library. See No.L.T. 688/15/09]

---

### STATEMENTS BY MINISTERS

#### **Status of implementation of recommendations contained in the Seventy-seventh Report of the Department-related Parliamentary Standing Committee on Finance**

THE MINISTER OF STATE OF THE MINISTRY OF SCIENCE AND TECHNOLOGY; THE MINISTER OF THE STATE OF THE MINISTRY OF EARTH SCIENCES; THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE; THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS; AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI PRITHVIRAJ CHAVAN): Sir, on behalf of Shri Salman Khursheed, I beg to make a statement regarding status of implementation of recommendations contained in the Seventy-seventh Report of the Department-related Parliamentary Standing Committee on Finance.

#### **Status of implementation of recommendations contained in the Hundred and Fortieth Report of the Department-related Parliamentary Standing Committee on Home Affairs**

THE MINISTER OF STATE FOR HOME AFFAIRS (SHRI MULLAPPALLY AMACHANDRAN): Sir, I beg to make a statement regarding status of implementation of recommendations contained in the Hundred and Fortieth Report of the Department-related Parliamentary Standing Committee on Home Affairs.

---

### RE. DEVELOPMENT AUTHORITY FOR BUNDELKHAND IN UTTAR PRADESH—*Contd.*

MR. DEPUTY CHAIRMAN: Now, let us take up Zero Hour submissions ... (*Interruptions*)...  
lease sit down... (*Interruptions*)...

SHRI SATISH CHANDRA MISRA (Uttar Pradesh): Sir, I wish to make a point on Bundelkhand... (*Interruptions*)...